BEFORE THE CENTRAL ADMINISTRATIVE TRIBUNAL BANGALORE BENCH BANGALORE

DATED THIS THE 3RD DECEMBER 1986

Justice

Present: Hon'ble Shri/K.S. Puttaswamy,

Vice-Chairman

Hon'ble Shri P. Srinivasan,

Member (A)

Application No. 28/1986

- Director of Telecommunication, Karnataka Circle, Bangalore-1.
- The General Manager, Telecommunication, Karnataka Circle, Bangalore-1,
- The Chairman, Posts and Telegraphs, New Delhi.

Applicants

(Shri M. Vasudeva Rao, Advocate)

S.G. Kulkarni, S/o G.A. Kulkarni, Major, Naganur, Via-Mudligi, Gokak Taluk, Belgaum District

Respondents

This application has come up for hearing before this Tribunal to-day, Vice-Chairman made the following:

ORDER

In this application made U/s 22(3)(F) of the Administrative Tribunals Act, 1985, the applicants who were the respondents in A.No. 194/86) have sought for a review of our order made on 4.9.1986 in that application .

2. In our order dated 4.9.1986, we have set out the facts of the case, considered the contentions urged before us, and allowed the application made by the respondent.

- We heard the case on 4.9.1986 and dicated our order in open Court in the presence of both the parties and their learned counsel, noticing every one of the contentions urged before us.
- 4. In reality and in substance, the applicants are asking us to re-examine our order, as if we are sitting in an appeal against our own order, which is impermissible in a review. We cannot, therefore, admit this application at all. We do not also find any error, which is apparent on the face of the record to justify us to review our order. We, therefore, reject this application in limini.

No. Prusemy

(K.S. PUTTASWAMY)
VICE_CHAIRMAN

(P. SRINIVASAN)
MEMBER (A)
3.12.86

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27. A.No. 1400/86 (7) (WP 28/4/84)	S. Rangerraje	an 4/12/86	Disposed of (c)
28 A. NO. 1749 / 86 (7) (608/6759/84)	R. Pandoy	5/12/86	Dismissed (C)
29 A.No. 889 86 (1) (WP. 15567 82)	SN. Gold	e 5/12/86	Dismissed unula volito
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